



\$~36

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1972/2022 & CM Appl.5659/2022**

RACHIT KAUSHIK

....Petitioner

Through: Mr. Raghav Narayan, Mr. Ishan Jain,
Mr. Yash Prakash, Mr. Hrishikesh Jha
& Ms. Pallavi Dubey, Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Kumar (CGSC), Ms.
Mamta R. Jha, Mr. Rohan Ahuja, Ms.
Shrutima Ehersa & Mr. Rahul
Choudhary, Advs. for R-2.

CORAM:

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

08.10.2024

%

1. It is already past 4:45 PM. No time left.
2. List on 30.01.2025.

TARA VITASTA GANJU, J

OCTOBER 8, 2024/nd

Click here to check corrigendum, if any